## GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE LOK SABHA STARRED QUESTION NO.370 TO BE ANSWERED ON THE 11<sup>TH</sup> AUGUST, 2017 ENCROACHMENT ON DEFENCE LAND \*370. SHRIMATI MEENAKASHI LEKHI:

### SHRI SANJAY DHOTRE:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

(a) whether cases of unauthorised construction or encroachment of the land under the Defence Estates Organisation and poor management of leases have come to the notice of the Government during each of the last three years and the current year;

(b) if so, the details thereof including the number of such cases reported during the said period along with the land of the defence stuck in such cases across the country, State / UT-wise and the reasons therefor;

(c) the total area of defence land freed from illegal occupation and the number of offenders during the said period, State / UT-wise;

(d) whether defence land in various parts of the country remain un-utilised and if so, the details thereof and the reasons therefor; and

(e) the steps taken / being taken by the Government and the mechanism put in place to protect the defence land from such unauthorised construction / encroachment?

### <u>ANSWER</u>

MINISTER OF DEFENCE j{kk ea=h (SHRI ARUN JAITLEY) 1/4 Jh v#.k tsVyh1/2

(a) to (e): A Statement is laid on the Table of the House.

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### STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 370 FOR ANSWER ON 11.8.2017

(a) & (b): Yes Madam. Details of unauthorized constructions and occupations on encroached defence land under the management of the Defence Estates Organization during the last three years 2014, 2015 & 2016 including the current year upto 30.06.2017 are given in Annexure-A. The details of unauthorised constructions on old grant/lease or on private land inside cantonments detected form 2014 to 30<sup>th</sup> June, 2017 are given in Annexure-A1. The reasons for encroachment / unauthorised constructions taking place include vast spread of Defence land, increased pressure on land, title disputes and continued occupation of land by ex-agricultural lessees. Defence land has been given on lease to various entities under Cantonment codes and Rules. A number of these leases have expired and difficulties have been faced in their timely renewal on account of absence of renewal application with full documents, violation of leased terms, non-mutation due to disputes etc.

(c) State/UT-wise details of unauthorised constructions and encroachment removed from land under the management of Defence Estates Organisation during the last three years 2014, 2015 & 2016 including the current year upto 30.06.2017 are given in Annexure-B.

(d) All defence land is used for Military purposes or is earmarked for future use. Besides, certain defence land which appear to be unutilised land are open spaces allowed under land norms for purposes such as training, mobilisation practice, sports, parade, construction of Key Location Plans (KLP) and exercises, manoeuvres etc.

(e) The Government has undertaken the following steps to check encroachment:

- (i) Strengthening of Defence land management by way of digitization of land records; Survey, demarcation and verification of Defence lands and land Audit.
- (ii) Issue of detailed instructions by the Government emphasizing the need for ensuring vigilance, detection and prevention of new encroachments.
- (iii) Removal of encroachments on defence land under the provisions of Public Premises (Eviction of Unauthorized Occupants) Act, 1971 as well as under the Cantonment Act, 2006.

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# ANNEXURE-A REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. 370 FOR ANSWER ON 11.8.2017

S.No	State/UT	Unauthorised constructions/occupation on encroached defence land							Total		
		2014		2015		2016		Up to 30th June 2017			
		Nos.	Area (in acres)	Nos.	Area (in acres)	Nos.	Area (in acres)	Nos	Area (in acres)	Nos. Total (Col. 3+5+7 +9)	Area (in acres) [Total of Col. 4+6+8+10]
1	2	3	4	5	6	7	8	9	10	11	12
1	Bihar	26	0.1011	7	0.0178	97	2.7650	0	0	130	2.8839
2	Gujarat	0	0	1	0.0118	0	0	0	0	1	0.0118
3	Haryana	53	91.8227	2	0.0215	1	0.0032	20	7.5559	76	99.4033
4	Himachal Pradesh	0	0	2	0.0038	5	0.2525	1	0.008	8	0.2643
5	Jammu Kashmir	2	0.0034	0	0	1	0.0053	0	0	3	0.0087
6	Karnataka	0	0	0	0	0	0	2	0.0204	2	0.0204
7	Kerala	1	0.0420	0	0	1	0.1044	3	0.0630	5	0.2094
8	Madhya Pradesh	69	3.7693	490	2.4527	388	4.8509	37	1.1711	984	12.2440
9	Maharashtra	121	3.5748	104	1.5015	28	3.1807	0	0	253	8.2570
10	Punjab	1	6.0500	4	0.0059	13	49.1390	1	0.2000	19	55.3949
11	Rajasthan	0	0	10	0.1851	64	1.9512	6	0.0285	80	2.1648
12	Tamilnadu	1	0.0028	22	0.0824	0	0	0	0	23	0.0852
13	Telangana	0	0	0	0.0000	6	1.6248	0	0	6	1.6248
14	Uttar Pradesh	15	0.0178	10	0.0382	58	1.0396	55	3.8619	138	4.9575
15	Uttarakhand	6	0.1128	1	0.0350	9	1.1250	4	0.0030	20	1.2758
16	West Bengal	1	0.0250	0	0	0	0	0	0	1	0.0250
	Total	296	105.5217	653	4.3556	671	66.0416	129	12.9118	1749	188.8307

### State/UT-wise details of Unauthorised Constructions/ Occupation on Encroached Defence Land

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### ANNEXURE-A1 REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PARTS (a) & (b) OF LOK SABHA STARRED QUESTION NO. 370 FOR ANSWER ON 11.8.2017

# State/UT-wise Unauthorised Constructions on land held on old grant/ lease or on private land inside cantonments detected from 2014 to 30th June 2017

SI.	State/UT	Numbers of Unauthorised Constructions detected							
No		during the year							
•		2014	2015	2016	Current year upto June 2017	Total Nos. (col. 3+4+5+6)			
1	2	3	4	5	6	7			
1	Bihar	19	18	3	9	49			
2	Delhi	145	151	123	85	504			
3	Gujarat	2	2	1	0	5			
4	Himachal Pradesh	6	4	6	4	20			
5	Haryana	5	17	13	6	41			
6	Karnataka	7	10	10	23	50			
7	Kerala	0	0	2	0	2			
8	Madhya Pradesh	83	43	76	60	262			
9	Maharashtra	68	61	67	30	226			
10	Meghalaya	0	1	0	1	2			
11	Punjab	79	41	49	6	175			
12	Rajasthan	3	12	10	0	25			
13	Tamilnadu	99	110	128	16	353			
14	Telangana	9	2	1	0	12			
15	Uttar Pradesh	154	200	385	245	984			
16	Uttarakhand	16	30	49	15	110			
17	West Bengal	14	15	9	9	47			
	Total:	709	717	932	509	2867			

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### ANNEXURE-B REFERRED IN THE REPLY GIVEN IN THE STATEMENT IN PART (c) OF LOK SABHA STARRED QUESTION NO. 370 FOR ANSWER ON 11.8.2017

<u>State/UT-wise Total area of defence land under the Defence Estates Organisation freed</u> from illegal occupation from 2014 to 30th June 2017

S.N.	State/UT	Total number and area freed from illegal occupation			
		Number	Area (in acres)		
1	2	3	4		
1	Bihar	130	2.8839		
2	Delhi	1	0.0560		
3	Gujarat	6	0.0970		
4	Haryana	14	69.0993		
5	Himachal Pradesh	27	40.1050		
6	Jammu & Kashmir	2	0.0211		
7	Karnataka	11	0.0353		
8	Kerala	3	0.0830		
9	Madhya Pradesh	2303	33.7466		
10	Maharashtra	194	45.1890		
11	Meghalaya	3	0.1600		
12	Punjab	21	101.5649		
13	Rajasthan	27	0.6083		
14	Tamilnadu	11	1.1125		
15	Telangana	4	1.9300		
16	Uttar Pradesh	246	172.7207		
17	Uttarakhand	19	8.7444		
18	West Bengal	3	0.0179		
	Total	3025	478.1748		

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